

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

CONTEMPT PETITION NO. 170/0107/2019
IN
ORIGINAL APPLICATION NO.170/00606/2015

DATED THIS THE 17th DAY OF DECEMBER, 2019

**HON'BLE DR.K.B. SURESH
HON'BLE SHRI C.V. SANKAR**

**...MEMBER(J)
...MEMBER(A)**

M. Vishwanatha Shastry,
S/o (late) M Kamalanabhan,
Aged about 53 years,
Working as Superintendent of GST,
O/o Principal Commissioner of Central Taxes (GST),
GST Commissionerate Bengaluru West,
BMTC Building, 1st Floor,
Kanakapura Road, Banashankari,
Bengaluru – 560 083.
Resident at No. 110, ‘Shivani’
Anugraha Layout, Near Presidency School,
Belekhahalli B G Road,
Bengaluru – 560 001.Petitioner.

(By Advocate Shri A.R. Holla)

Vs.

1.Sri Ajay Bhushan Pandey, IAS,
Revenue Secretary,
Room No.128-A, North Block,
Department of Revenue ,
Ministry of Finance
New Delhi-110001.

2.Sri D.P. Nagendra Kumar,
Principal Chief Commissioner of Central Taxes (GST),
Bangalore Zone, Central Revenue Building,
Queen's Road,
Bangalore-560 001.

3.Smt Lalitha Gurappa,
The Assistant Chief Accounts Officer,

O/o Principal Chief Commissioner of Central Taxes (GST),
GST Commissionerate Bengaluru West,
1st Floor, BMTC Complex,
Kanakapura Road, Banashankari,
Bengaluru – 560 083.Respondents.

(By Standing Counsel Shri V.N. Holla, for Respondents)

ORDER (ORAL)

HON'BLE DR.K.B.SURESH ...**MEMBER(J)**

Learned counsel for the respondents submits that Writ Petition No.14924/2019 has been filed before the Hon'ble High Court of Karnataka against our order dated 25.07.2016 in OA.No.606/2015.

2. Therefore, the Contempt Petition is dismissed. Notice discharged, but with liberty. No costs.

(C.V. SANKAR)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

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Annexures referred to by the Petitioner in CP No.107/2019

1. Annexure CP1 : Copy of the order dated 25.7.2016 in OA.606/2015.
2. Annexure CP2 : Copy of order dated 03.10.2018 in RA.20/2018.
3. Annexure A3 : Copy of order dated 03.10.2018 in CP.25/2017.
4. Annexure A4 : Copy of representation dated 12.11.2018.
